

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2017/11

Date: 05.01.17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Hanuman Ram S/o Shri Mota Ram, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from **14.12.2016**.

By Order,


REGISTRAR [ADMN.]

No:I/A(iii)(a)(10)/82/2016/73

Date: 05.01.17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Hanuman Ram S/o Shri Mota Ram.
8. Personal file.


REGISTRAR [ADMN.]